

15.07 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of article 48 and Seventh  
Schedule).

श्री महन्त बिम्बिबय नाथ (योरखपुर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री महन्त बिम्बिबय नाथ : मैं विधेयक पेश करता हूँ।

15.07½ hrs.

INDIAN PENAL CODE (AMEND-  
MENT) BILL\*

(Amendment of sections 324, 326, etc.)

Shri C. K. Bhattacharyya (Raiganj): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

Shri C. K. Bhattacharyya: I introduce the Bill.

\*Published in Gazette of India  
26th May, 1967.

15.08 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Article 348)

Shri C. K. Bhattacharyya (Raiganj): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

Shri C. K. Bhattacharyya: I introduce the Bill.

15.08½ hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Eighth Schedule)

श्री यमुना बंडल (समस्तीपुर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री यमुना प्रसाद बंडल : मैं विधेयक पेश करता हूँ।

15.09 hrs.

RECOGNITION OF TRADE UNIONS  
BILL\*

श्री मधु सिन्घे (युनेर) : मैं प्रस्ताव करता हूँ कि कर्मचारियों में कामिक संघ के कार्य को प्रोत्साहन देने तथा मासिकों और कर्म-

Extraordinary, Part II, section 2, dated

कारियों के प्रतिनिधि कर्मिक संघों के बीच सामूहिक वीधाकारी की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to encourage trade unionism among the employees and to provide for collective bargaining between the employers and representative trade unions of employees."

The motion was adopted.

श्री मधु लिमबे : मैं विधेयक पेश करता हूँ।

15.09½ hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of article 31)

श्री मधु लिमबे (मुंगेर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में धार्मिक संशोधन करने वाले विधेयक को पेश करने की मुझे अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमबे : मैं विधेयक को पेश करता हूँ।

15.19 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Omission of article 152, etc.)

श्री कंबर लाल गुप्त (दिल्ली सदर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान

में संशोधन करने का विधेयक सदन में रखने की मुझे अनुमति दीजिये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री कंबर लाल गुप्त : मैं विधेयक को रखता हूँ।

15.10½ hrs.

SALARIES AND ALLOWANCES OF  
MINISTERS (AMENDMENT) BILL\*

(Amendment of sections 3, 4, 5, etc.)

श्री कंबर लाल गुप्त (दिल्ली सदर) : उपाध्यक्ष महोदय, मैं मंत्रियों के एंसाउन्स और उनकाहीं में संशोधन का विधेयक रखने के लिये सदन की अनुमति चाहता हूँ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Ministers Act, 1952."

The motion was adopted.

श्री कंबर लाल गुप्त : मैं यह विधेयक रखता हूँ।

15.11 hrs.

CONSTITUTION (AMENDMENT)  
BILL—Contd.

(Amendment of articles 15 and 16)

Mr. Deputy-Speaker: The House will now take up further consideration of the following motion moved